COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA Nos. 1520 & 1030 of 2019
IN
DFR No. 2119 of 2019

Dated: 21st August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Uttar Pradesh Power Corporation Ltd. & Ors. ...Appellant(s)
Vs.
Uttar Pradesh Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Altaf Mansoor
Mr. Sunil Kumar Rai

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Sachin Dubey for R-1

Ms. Swapna Seshadri
Mr. Upendra Prasad
Mr. Sanjeev Kumar Singh
Mr. Rajpal Singh
Mr. Brij Mohan for R-2

ORDER

Issue notice to the Respondents on main Appeal as well as IA Nos. 1520 of 2019 & 1030 of 2019 returnable on 25.09.2019. Ms. Swapna Seshadri appeared on behalf of Respondent No.2. Issue notice to other Respondents. Dasti, in addition is permitted.

List the matter on ***25.09.2019***.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

pr/mkj